

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00468/2019

Thursday, this the 11th day of July, 2019

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member

C.D. James, Tech-1/Over Head Equipment/Ernakulam,
 TVC Division, Southern Railway. **Applicant**

(By Advocate : Mr. M.K. Pradeep Kumar)

V e r s u s

1. Union of India, represented by the Secretary
 to the Government of India, Ministry of Rail Way (Rail way Board),
 Rail Bhavan, New Delhi – 11001.
2. General Manager, Southern Rail Way, Head Quarters Office,
 Park Town, Chennai – 600003.
3. Divisional Regional Manager, Trivandrum Division,
 Divisional Office, Thycaud, Thiruvananthapuram – 695 014.
4. Senior Divisional Personnel Officer, Trivandrum Division,
 695 014. **Respondents**

(By Advocate : Mr. P.R. Sreejith)

This application having been heard on 11.07.2019, the Tribunal on the
 same day delivered the following:

Q R D E R (Oral)

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member –

Heard the learned counsel for the parties.

2. Learned counsel for the applicant pointed out that the relief claimed in
 the OA has been redressed as per Annexure A5 order dated 5.7.2019.

3. Accordingly, the Original Application is dismissed as withdrawn with liberty to the applicant to approach again, if any further grievance subsists. No order as to costs.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

“SA”

Original Application No. 180/00468/2019**APPLICANT'S ANNEXURES**

Annexure A1 – True copy of the order No. 20/2019/Elc.TRD dated 28.6.2019 of 4th respondent.

Annexure A2 – True copy of order No. V/P.535/VIII/Elec/TRD/Pin-pointing dated 28.5.2019 of 4th respondent.

Annexure A3 – True copy of the representation dated 1.7.2019 of the applicant.

Annexure A4 – True copy of the forwarding letter of Senior Section Engineer/TRD/Over Head Equipment, Ernakulam dated 1.7.2019.

Annexure A5 – True copy of the order O.O. No. 22/2019/Elect/TRD dated 5.7.2019 of the 4th respondent.

RESPONDENTS' ANNEXURES

Nil

-X-X-X-X-X-X-X-